

GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

STARRED QUESTION NO. 93*

TO BE ANSWERED ON JUNE 27, 2019

NEW MASS TRANSPORT SYSTEM-LRT-METROLITE

**No. *93. DR. SHRIKANT EKNATH SHINDE:
SHRI SRIRANGA APPA BARNE:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government is considering to bring in a New Mass Transport System-LRT-Metrolite for Tier-II and Tier-III cities;**
- (b) if so, the salient features thereof;**
- (c) the names of the Tier-II and Tier-III cities selected for implementation of the said system in the country, particularly Maharashtra;**
- (d) whether the Government has finalized the standards and specifications for Metrolite; and**
- (e) if so, the details thereof and the time by which the final decision is likely to be taken in this regard?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 93* FOR ANSWER ON 27 JUNE, 2019 REGARDING NEW MASS TRANSPORT SYSTEM-LRT-METROLITE ASKED BY DR. SHRIKANT EKNATH SHINDE AND SHRI SRIRANGA APPA BARNE

(a) to (e) Urban transport, which is an integral part of urban development, is a State subject. Hence, respective State Governments/Urban Local Bodies (ULBs) are responsible for planning and development of urban transport infrastructure including metro rail. The Central Government considers financial assistance for metro rail proposals in cities or urban agglomerates, on the basis of the feasibility of the proposal and availability of resources, as and when posed by the concerned State Governments.

Ministry of Housing and Urban Affairs has undertaken the task of standardizing specifications for Light Urban Rail Transit System named Metrolite to be adopted by the cities with lower projections of ridership as prime mode of mass transit system. The firming up of standard specifications requires extensive consultations with stakeholders. The specifications are issued after following the due process and approval of the competent body.
